



**RESUME OF WORK
DONE BY LOK SABHA**



**SEVENTEENTH LOK SABHA
TWELFTH SESSION, 2023**

LOKSABHASECRETARIAT, NEW DELHI

November, 2023/Kartika, 1945 (Saka)



RESUME OF WORK DONE BY LOK SABHA

SEVENTEENTH LOK SABHA—TWELFTH SESSION
(20 July, 2023 to 11 August, 2023)



LOK SABHA SECRETARIAT
NEW DELHI
November, 2023/Kartika, 1945 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Twelfth Session *i.e.* from the 20 July, 2023 to 11 August, 2023.

NEW DELHI;
November, 2023

Kartika, 1945 (Saka)

UTPAL KUMAR SINGH
Secretary General

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1. DURATION OF SESSION

(12th Session of 17th Lok Sabha)

1. Date of Commencement	:	§20 July, 2023
2. Date of Adjournment <i>sine die</i>	:	*11 August, 2023
3. Date of prorogation	:	12 August, 2023
4. Total number of days of Session	:	23
5. Number of Actual days of Sitzings	:	17
6. Number of hours of sitting	:	44 hours 17 minutes

§ The first sitting commenced with the playing of National Anthem.

* The Session was adjourned *sine die* on 11.08.2023. The sitting ended with the playing of National Song.

2. BILLS

(i) GOVERNMENT BILLS

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The DNA Technology (Use and Application) Regulation Bill, 2019	8.7.2019 (Earlier Session)	-	24.7.2023 (Motion for withdrawal)	00 01	-	-	Withdrawn
2.	The National Nursing and Midwifery Commission Bill, 2023	24.7.2023	-	28.7.2023 (Consideration and passing)	00 06 ^s	2	-	Passed
3.	The National Dental Commission Bill, 2023	24.7.2023	-	28.7.2023 (Consideration and passing)		3	-	Passed
4.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2023	24.7.2023	-	1.8.2023 (Consideration and passing)	00 08	3	-	Passed
5.	The Biological Diversity (Amendment) Bill, 2022, as reported by Joint Committee	16.12.2021 (Earlier Session)	-	25.7.2023 (Consideration and passing)	00 33	65	10	Passed, as amended

6.	The Multi-State Cooperative Societies (Amendment) Bill, 2023, as reported by Joint Committee	7.12.2022 (Earlier Session)	-	25.7.2023 (Consideration and passing)	00 49	37	-	Passed
7.	The Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022	9.12.2022 (Earlier Session)	26.7.2023 (As returned by Rajya Sabha with amendments)	31.7.2023 (Consideration of amendments made by Rajya Sabha)	00 04	-	-	Amendments made by Rajya Sabha agreed to by Lok Sabha
8.	The Registration of Births and Deaths (Amendment) Bill, 2023	26.7.2023	-	-	00 02# 00 23	23	-	Passed
9.	The Jammu and Kashmir Reservation (Amendment) Bill, 2023	26.7.2023	-	-	-	-	-	Pending
10.	The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023	26.7.2023	-	-	-	-	-	Pending
11.	The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023	26.7.2023	-	-	00 01#	-	-	Pending
12.	The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023	26.7.2023	-	-	-	-	-	Pending
13.	The Mines and Minerals (Development and Regulation) Amendment Bill, 2023	26.7.2023	-	28.7.2023 (Consideration and passing)	00 04# 00 19	39	-	Passed

1	2	3	4	5	6	7	8	9
14.	The Forest (Conservation) Amendment Bill, 2023, as reported by Joint Committee	29.3.2023 (Earlier Session)	-	20.7.2023 (Presentation of Report of Joint Committee)	- -	-	-	-
				26.7.2023 (Consideration and passing)	00 38	32	-	Passed
15.	The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022	9.12.2022 (Earlier Session)	27.7.2023 (As returned by Rajya Sabha with amendments)	31.7.2023 (Consideration of amendments made by Rajya Sabha)	00 03	-	-	Amendments made by Rajya Sabha agreed to by Lok Sabha
16.	The Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023	27.7.2023	-	-	00 04#	-	-	4
				1.8.2023 (Consideration and passing)	00 23	45	-	Passed
17.	The Jan Vishwas (Amendment of Provisions) Bill, 2023, as reported by Joint Committee	22.12.2022 (Earlier Session)	-	27.7.2023 (Consideration and passing)	00 42	19	-	Passed
18.	The Repealing and Amending Bill, 2022	19.12.2022 (Earlier Session)	-	27.7.2023 (Consideration and passing)	00 09	3	3	Passed, as amended
19.	The Cinematograph (Amendment) Bill, 2023, as passed by Rajya Sabha	-	28.7.2023	31.7.2023 (Consideration and passing)	00 34	22	-	Passed

20. The Indian Institutes of Management (Amendment) Bill, 2023	28.7.2023	-	4.8.2023 (Consideration and passing)	00 14	32	-	Passed
21. The Government of National Capital Territory of Delhi (Amendment) Bill, 2023	1.8.2023	-	-	00 20 [#]			
			3.8.2023 (Consideration and passing)	04 54 [@]	82	-	Passed
22. The Mediation Bill, 2023, as passed by Rajya Sabha	-	3.8.2023	7.8.2023 (Consideration and passing)	00 51	22	-	Passed
23. The Digital Personal Data Protection Bill, 2023	3.8.2023	-	-	00 09 [#]			
			7.8.2023 (Consideration and passing)	00 56	82	1	Passed, as amended
24. The Pharmacy (Amendment) Bill, 2023	3.8.2023	-	7.8.2023 (Consideration and passing)	00 40	7	-	Passed
25. The Press and Registration of Periodicals Bill, 2023, as passed by Rajya Sabha	-	4.8.2023	-	-	-	-	Pending
26. The Advocates (Amendment) Bill, 2023, as passed by Rajya Sabha	-	4.8.2023	-	-	-	-	Pending
27. The Anusandhan National Research Foundation Bill, 2023	4.8.2023	-	7.8.2023 (Consideration and passing)	01 09	30	-	Passed

1	2	3	4	5	6	7	8	9
28.	The Inter-services Organisations (Command, Control and Discipline) Bill, 2023	15.3.2023 (Earlier Session)	-	4.8.2023 (Consideration and passing)	00 15	19	-	Passed
29.	The Coastal Aquaculture Authority (Amendment) Bill, 2023	5.4.2023 (Earlier Session)	-	7.8.2023 (Consideration and passing)	00 52	11	11	Passed, as amended
30.	The Central Goods and Services Tax (Amendment) Bill, 2023*	11.8.2023	-	11.8.2023 (Introduction, consideration and passing)	00 02 ^s	-	-	Passed
31.	The Integrated Goods and Services Tax (Amendment) Bill, 2023*	11.8.2023	-	11.8.2023 (Introduction, consideration and passing)		-	-	Passed
32.	The Bharatiya Nyaya Sanhita, 2023*	11.8.2023	-	-	-	-	-	Pending
33.	The Bharatiya Naganik Suraksha Sanhita, 2023*	11.8.2023	-	-	-	-	-	Pending
34.	The Bharatiya Sakshya Bill, 2023*	11.8.2023	-	-	-	-	-	Pending

^sBoth the Bills were discussed together.

*The Bill was introduced after requirement of Directions 19A/19B was waived.

#The Bill was opposed at the introduction stage and time taken for opposing the introduction.

@The Bill was discussed together with Statutory Resolution seeking disapproval of the Government of National Capital Territory of Delhi (Amendment) Ordinance, 2023 (No. 1 of 2023) promulgated by the President on 19.05.2023.

SUMMARY

1. Bills pending at the end of last Session	11
2. Bills introduced	20
3. Bills opposed at introduction stage	6
4. Bills passed by Rajya Sabha and Laid on the Table	4
5. Bills passed by Rajya Sabha and Laid on the Table — returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and Laid on the Table during earlier Session — returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and Laid on the Table of Lok Sabha	2
8. Bills passed	22
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	2
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	1
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	Nil
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	1
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	3
21. Bills reported by Standing Committees	2
22. Bills pending at the end of Twelfth Session of Seventeenth Lok Sabha	12

(ii) BILLS REFERRED TO THE STANDING COMMITTEES AND PRESENTATION/LAYING OF REPORTS THEREON

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of report	Remarks
1.	The Inter-services Organisations (Command, Control and Discipline) Bill, 2023.	15.03.2023 (L.S.)	Speaker	Defence (24.04.2023)	21.07.2023	Passed
2.	The Coastal Aquaculture Authority (Amendment) Bill, 2023	05.04.2023(L.S)	Speaker	Agriculture, Animal Husbandry and Food Processing (21.04.2023)	21.07.2023	Passed
3.	The Bharatiya Nyaya Sanhita, 2023.	11.08.2023 (L.S.)	Chairman	Home Affairs (18.08.2023)	-	Pending with Committee
4.	The Bharatiya Nagarik Suraksha Sanhita, 2023.	11.08.2023 (L.S.)	Chairman	Home Affairs (18.08.2023)	-	Pending with Committee
5.	The Bharatiya Sakshya Bill, 2023.	11.08.2023 (L.S.)	Chairman	Home Affairs (18.08.2023)	-	Pending with Committee

(iii) PRIVATE MEMBERS' BILLS

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken H. M.	No. of amendments Tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2023 by Dr. Shashi Tharoor, M.P.	4.8.2023	—	—	—	—	—	Pending
2.	The Healthcare Personnel and Healthcare Institutions (Prohibition of Violence and Damage to Property) Bill, 2023 by Dr. Shashi Tharoor, M.P.	4.8.2023	—	—	—	—	—	Pending
3.	The Journalist (Prevention of Violence and Damage or Loss to the Property) Bill, 2022 by Shri N.K. Premachandran, M.P.	4.8.2023	—	—	—	—	—	Pending
4.	The Advocates (Protection) Bill, 2022 by Shri N.K. Premachandran, M.P.	4.8.2023	—	—	—	—	—	Pending
5.	The Constitution (Amendment) Bill, 2022 (Amendment of article 201) by Shri N.K. Premachandran, M.P.							

1	2	3	4	5	6	7	8	9
6.	The Census (Amendment) Bill, 2022 (<i>Substitution of new section for section 3</i>) by Shrimati Supriya Sule, M.P.	4.8.2023	—	—	—	—	—	Pending
7.	The Prohibition of employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2022 (<i>Amendment of section 2, etc.</i>) by Shrimati Supriya Sule, M.P.	4.8.2023	—	—	—	—	—	Pending
8.	The Representation of the People (Amendment) Bill, 2022 (<i>Amendment of section 23</i>) by Shrimati Supriya Sule, M.P.	4.8.2023	—	—	—	—	—	Pending
9.	The Right of Women to Menstrual Leave and Free Access to Menstrual Health Products Bill, 2022 by Shri Hibi Eden, M.P.	4.8.2023	—	—	—	—	—	Pending
10.	The Pokkali Farming (Protection, Enrichment and Welfare) Bill, 2023 by Shri Hibi Eden, M.P.	4.8.2023	—	—	—	—	—	Pending
11.	The Healthcare Professionals (Protection from Violence and Harassment) Bill, 2023 by Shri Hibi Eden, M.P.	4.8.2023	—	—	—	—	—	Pending
12.	The Companies (Amendment) Bill, 2022 (<i>Amendment of section 2, etc.</i>) by Shri Gaurav Gogoi, M.P.	4.8.2023	—	—	—	—	—	Pending

13.	The Commission for Air Quality Management in National Capital Region and Adjoining Areas (Amendment) Bill, 2022 (Amendment of section 2, etc.) by Shri Gaurav Gogoi, M.P.	4.8.2023	—	—	—	—	—	—	Pending
14.	The Energy Conservation (Amendment) Bill, 2022 (Amendment of section 2, etc.) by Shri Gaurav Gogoi, M.P.	4.8.2023	—	—	—	—	—	—	Pending
15.	The Representation of the People (Amendment) Bill, 2023 (Amendment of section 20A) by Shri Karti P. Chidambaram, M.P.	4.8.2023	—	—	—	—	—	—	Pending
16.	The Central Universities (Amendment) Bill, 2022 (Insertion of new section 3G, etc.) by Shri Raju Bista, M.P.	4.8.2023	—	—	—	—	—	—	Pending
17.	The Agricultural Produce Price Fixation Board Bill, 2022 by Adv. A.M. Ariff, M.P.	4.8.2023	—	—	—	—	—	—	Pending
18.	The Terminated Employees (Temporary Benefits) Bill, 2022 by Shri Lavu Srikrishna Devarayalu, M.P.	4.8.2023	—	—	—	—	—	—	Pending
19.	The Chilli (Promotion and Development) Bill, 2022 by Shri Lavu Srikrishna Devarayalu, M.P.	4.8.2023	—	—	—	—	—	—	Pending
20.	The Sexual Harassment at Workplace (Prevention, Prohibition and Redressal) Bill, 2022 by Shri Lavu Srikrishna Devarayalu, M.P.	4.8.2023	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
21.	The Constitution (Amendment) Bill, 2022 (Amendment of article 58) by Shri P.P. Chaudhary, M.P.	4.8.2023	—	—	—	—	—	Pending
22.	The Constitution (Amendment) Bill, 2022 (Amendment of the Seventh Schedule) by Shri P.P. Chaudhary, M.P.	4.8.2023	—	—	—	—	—	Pending
23.	The Constitution (Amendment) Bill, 2022 (Amendment of the Seventh Schedule) by Shri P.P. Chaudhary, M.P.	4.8.2023	—	—	—	—	—	Pending
24.	The Constitution (Amendment) Bill, 2021 (Amendment of Seventh Schedule) by Shri Jagdambika Pal, M.P.	4.8.2023	—	—	—	—	—	Pending
25.	The Motor Vehicles (Amendment) Bill, 2022 (Amendment of section 2, etc.) by Shri Jagdambika Pal, M.P.	4.8.2023	—	—	—	—	—	Pending
26.	The Right to Information (Amendment) Bill, 2023 (Amendment of section 2, etc.) by Shri Jagdambika Pal, M.P.	4.8.2023	—	—	—	—	—	Pending
27.	The Criminal Law (Amendment) Bill, 2023 (Insertion of new section 52B, etc.) by Dr. Nishikant Dubey, M.P.	4.8.2023	—	—	—	—	—	Pending
28.	The Epidemic Diseases (Amendment) Bill, 2023 (Amendment of section 1A, etc.) by Dr. Nishikant Dubey, M.P.	4.8.2023	—	—	—	—	—	Pending

29.	The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2023 (Amendment of sections 2 and 3) by Dr. Nishikant Dubey, M.P.	4.8.2023	—	—	—	—	—	—	Pending
30.	The Code of Civil Procedure (Amendment) Bill, 2022 (Amendment of section 23, etc.) by Dr. Shrikant Eknath Shinde, M.P.	4.8.2023	—	—	—	—	—	—	Pending
31.	The Mental Healthcare (Amendment) Bill, 2022 (Amendment of section 17, etc.) by Dr. Shrikant Eknath Shinde, M.P.	4.8.2023	—	—	—	—	—	—	Pending
32.	The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2022 (Amendment of section 31) by Shri Kodikunnil Suresh, M.P.	4.8.2023	—	—	—	—	—	—	Pending
33.	The Andhra Pradesh Reorganisation (Amendment) Bill, 2023 (Insertion of new Part XA) by Shri Margani Bharat, M.P.	4.8.2023	—	—	—	—	—	—	Pending
34.	The Information Technology (Amendment) Bill, 2023 (Amendment of section 2, etc.) by Adv. Dean Kuriakose, M.P.	4.8.2023	—	—	—	—	—	—	Pending
35.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2023 (Amendment of section 22, etc.) by Adv. Dean Kuriakose, M.P.	4.8.2023	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
36.	The Wild Life (Protection) Amendment Bill, 2023 (<i>Amendment of section 2, etc.</i>) by Adv. Dean Kuriakose, M.P.	4.8.2023	—	—	—	—	—	Pending
37.	The Supreme Court of India (Establishment of a Permanent Bench at Hyderabad) Bill, 2023 by Dr. Gaddam Ranjith Reddy, M.P.	4.8.2023	—	—	—	—	—	Pending
38.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2022 (<i>Amendment of section 2, etc.</i>) by Dr. Heena Vijaykumar Gavit, M.P.	4.8.2023	—	—	—	—	—	Pending
39.	The Constitution (Amendment) Bill, 2022 (<i>Amendment of article 312</i>) by Dr. Heena Vijaykumar Gavit, M.P.	4.8.2023	—	—	—	—	—	Pending 14
40.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2022 (<i>Amendment of section 21, etc.</i>) by Dr. Heena Vijaykumar Gavit, M.P.	4.8.2023	—	—	—	—	—	Pending
41.	The Scheduled Castes and Scheduled Tribes Sub Plans (Budgetary Allocation and Special Schemes) Bill, 2020 by Shrimati Locket Chatterjee, M.P.	4.8.2023	—	—	—	—	—	Pending
42.	The Vehicular Pollution Reduction Bill, 2019 by Shrimati Locket Chatterjee, M.P.	4.8.2023	—	—	—	—	—	Pending

43.	The Unemployment Allowance Bill, 2019 by Shri Su. Thirunavukkarasar, M.P.	4.8.2023	—	—	—	—	—	—	Pending
44.	The Agricultural Workers Welfare Fund Bill, 2019 by Shri Su. Thirunavukkarasar, M.P.	4.8.2023	—	—	—	—	—	—	Pending
45.	The Code of Criminal Procedure (Amendment) Bill, 2023 (Amendment of section 2, etc.) by Dr. Mohammad Jawed, M.P.	4.8.2023	—	—	—	—	—	—	Pending
46.	The Indian Penal Code (Amendment) Bill, 2022 (Insertion of new section 440A) by Shri Rahul Shewale, M.P.	4.8.2023	—	—	—	—	—	—	Pending
47.	The Child Marriage Abolition Bill, 2022 by Shri Rahul Shewale, M.P.	4.8.2023	—	—	—	—	—	—	Pending
48.	The Salt Workers Welfare Bill, 2023 by Shri Rahul Shewale, M.P.	4.8.2023	—	—	—	—	—	—	Pending
49.	The Chit Funds (Amendment) Bill, 2023 (Amendment of sections 2 and 4) by Dr. Sukanta Majumdar, M.P.	4.8.2023	—	—	—	—	—	—	Pending
50.	The Compulsory Yoga Practice in Schools and Other Education Institutions Bill, 2023 by Dr. Sukanta Majumdar, M.P.	4.8.2023	—	—	—	—	—	—	Pending
51.	The Rights of Persons with Disabilities (Amendment) Bill, 2023 (Amendment of section 2, etc.) by Shri Thomas Chazhikadan, M.P.	4.8.2023	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
52.	The Constitution (Amendment) Bill, 2023 (Amendment of article 312) by Dr. Sanjeev Kumar Singari, M.P.	4.8.2023	—	—	—	—	—	Pending
53.	The Rights of Persons with Disabilities (Amendment) Bill, 2023 (Amendment of section 2, etc.) by Dr. Sanjeev Kumar Singari, M.P.	4.8.2023	—	—	—	—	—	Pending
54.	The Handloom Weavers and Workers (Welfare) Authority Bill, 2023 by Dr. Sanjeev Kumar Singari, M.P.	4.8.2023	—	—	—	—	—	Pending
55.	The Healthcare Service Providers and Facilities (Prevention of Violence and Damage to Property) Bill, 2023 by Dr. Mohammad Jawed, M.P.	4.8.2023	—	—	—	—	—	Pending
56.	The Urban Areas (Development and Regulation) Bill, 2023 by Shri Manoj Kotak, M.P.	4.8.2023	—	—	—	—	—	Pending
57.	The Prohibition of Fake News on Social Media Bill, 2023 by Shri Manoj Kotak, M.P.	4.8.2023	—	—	—	—	—	Pending
58.	The Waste (Disposal and Management) Bill, 2023 by Shri Manoj Kotak, M.P.	4.8.2023	—	—	—	—	—	Pending
59.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2023 (Amendment of section 19, etc.) by Shri Gopal Chinayya Shetty, M.P.	4.8.2023	—	—	—	—	—	Pending

60.	The Constitution (Amendment) Bill, 2023 (Amendment of article 214) by Shri Gopal Chinayya Shetty, M.P.	4.8.2023	—	—	—	—	—	—	Pending
61.	The National Commission for Minorities (Amendment) Bill, 2021(Amendment of section 2) by Dr. Sanjay Jaiswal, M.P.	4.8.2023	—	—	—	—	—	—	Pending
62.	The Tour Operators and Travel Agents (Regulation) Bill, 2022 by Shri Janardan Singh 'Sigrwal', M.P.	4.8.2023	—	—	—	—	—	—	Pending
63.	The Dalit, Backward and Oppressed Youth (Development and Welfare) Bill, 2022 by Shri Janardan Singh 'Sigrwal', M.P.	4.8.2023	—	—	—	—	—	—	Pending
64.	The Promotion of Social and Emotional Learning in Schools Bill, 2022 by Shri Janardan Singh 'Sigrwal', M.P.	4.8.2023	—	—	—	—	—	—	Pending
65.	The Wind Turbine and Solar Energy Waste (Handling, Disposal and Recycling) Bill, 2022 by Shrimati Poonamben Hematbhai Maadam, M.P.	4.8.2023	—	—	—	—	—	—	Pending
66.	The National Green Tribunal (Amendment) Bill, 2022 (Amendment of section 15, etc.) by Shri E.T. Mohammed Basheer, M.P.	4.8.2023	—	—	—	—	—	—	Pending
67.	The Constitution (Amendment) Bill, 2022 (Amendment of the Seventh Schedule) by Shri Pradyut Bordoloi, M.P.	4.8.2023	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
68.	The Hindu Succession (Amendment) Bill, 2023 (Amendment of section 2) by Dr. Gautham Sigamani Pon, M.P.	4.8.2023	—	—	—	—	—	Pending
69.	The Coal Bearing Areas (Acquisition and Development) Amendment Bill, 2023 (Insertion of new section 4A) by Dr. Gautham Sigamani Pon, M.P.	4.8.2023	—	—	—	—	—	Pending
70.	The Indian Telecom (Privacy and Security) Bill, 2023 by Shri Ritesh Pandey, M.P.	4.8.2023	—	—	—	—	—	Pending
71.	The Citizenship (Amendment) Bill, 2022 (Amendment of section 2) by Dr. Kalanidhi Veeraswamy, M.P.	4.8.2023	—	—	—	—	—	Pending
72.	The Emigration (Amendment) Bill, 2023 (Insertion of new Chapter IIA, etc.) by Dr. Kalanidhi Veeraswamy, M.P.	4.8.2023	—	—	—	—	—	Pending
73.	The Pingali Venkayya National Urban Employment Guarantee Bill, 2023 by Dr. Talari Rangaiah, M.P.	4.8.2023	—	—	—	—	—	Pending
74.	The Motor Vehicles (Amendment) Bill, 2022 (Amendment of section 8) by Shri Unmesh Bhaiyyasaheb Patil, M.P.	4.8.2023	—	—	—	—	—	Pending
75.	The Code on Social Security (Amendment) Bill, 2023 (Amendment of section 15, etc.) by Shri Unmesh Bhaiyyasaheb Patil, M.P.	4.8.2023	—	—	—	—	—	Pending

76.	The Tuberculosis (Treatment and Eradication) Bill, 2022 by Shri Shrirang Appa Bame, M.P.	4.8.2023	—	—	—	—	—	—	Pending
77.	The Tourism Development Board Bill, 2022 by Shri Shrirang Appa Bame, M.P.	4.8.2023	—	—	—	—	—	—	Pending
78.	The Sculptors, Artists and Artisans of Rural Areas Upliftment Council Bill, 2022 by Shri Shrirang Appa Bame, M.P.	4.8.2023	—	—	—	—	—	—	Pending
79.	The Sports persons (Reservation in Sports Bodies) Bill, 2022 by Shri Parvesh Sahib Singh, M.P.	4.8.2023	—	—	—	—	—	—	Pending
80.	The Code of Criminal Procedure (Amendment) Bill, 2023 (Amendment of sections 267 and 273) by Shri Parvesh Sahib Singh, M.P.	4.8.2023	—	—	—	—	—	—	Pending
81.	The Social Media and Over-the-Top Platform Regulatory Board Bill, 2022 by Shri Kunwar Pushpendra Singh Chandel, M.P.	4.8.2023	—	—	—	—	—	—	Pending
82.	The Constitution (Amendment) Bill, 2022 (Amendment of article 72) by Shri Kunwar Pushpendra Singh Chandel, M.P.	4.8.2023	—	—	—	—	—	—	Pending
83.	The Man-Animal Conflicts Prevention Board Bill, 2023 by Shri V.K. Sreekandan, M.P.	4.8.2023	—	—	—	—	—	—	Pending
84.	The Hindu Succession (Amendment) Bill, 2023 (Amendment of sections 15 and 16) by Shri V.K. Sreekandan, M.P.	4.8.2023	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
86.	The Citizenship (Amendment) Bill, 2023 (Amendment of section 18) by Shri V.K. Sreekandan, M.P.	4.8.2023	—	—	—	—	—	Pending
86.	The Criminal Law (Amendment) Bill, 2022 (Amendment of section 124A, etc.) by Shri Srinivas Kesineni, M.P.	4.8.2023	—	—	—	—	—	Pending
87.	The Government Legislative Proposals and Schemes (Impact Analysis and Post Implementation Assessment) Bill, 2022 by Shri Srinivas Kesineni, M.P.	4.8.2023	—	—	—	—	—	Pending
88.	The Code of Criminal Procedure (Amendment) Bill, 2022 (Amendment of section 125) by Shri Srinivas Kesineni, M.P.	4.8.2023	—	—	—	—	—	Pending
89.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2023 (Amendment of section 31A) by Shri Vishnu Dayal Ram, M.P.	4.8.2023	—	—	—	—	—	Pending
90.	The Judicial Accountability Bill, 2023 by Shri Sudheer Gupta, M.P.	4.8.2023	—	—	—	—	—	Pending
91.	The Prevention and Control of Infectious and Contagious Diseases in Animals (Amendment) Bill, 2023 (Insertion of new sections 19A and 19B) by Dr. Manoj Rajoria, M.P.	4.8.2023	—	—	—	—	—	Pending

92.	The Compulsory Teaching of Lifestyle for Environment Bill, 2023 by Dr. Manoj Rajoria, M.P.	4.8.2023	—	—	—	—	—	—	Pending
93.	The Constitution (Amendment) Bill, 2022 (Amendment of articles 15 and 16) by Shri Sanjay Bhatia, M.P.	4.8.2023	—	—	—	—	—	—	Pending
94.	The Motor Vehicles (Amendment) Bill, 2022 (Amendment of section 41) by Shri Sanjay Bhatia, M.P.	4.8.2023	—	—	—	—	—	—	Pending
95.	The Plastic Manufacturing (Regulation) Bill, 2019 by Shri Jasbir Singh Gill, M.P.	4.8.2023	—	—	—	—	—	—	Pending
96.	The Compulsory Teaching of Moral Ethics in Educational Institutions Bill, 2023 by Shri Ravi Kishan, M.P.	4.8.2023	—	—	—	—	—	—	Pending
97.	The Central Sanskrit Universities (Amendment) Bill, 2023 (Amendment of the First Schedule) by Shri Ravi Kishan, M.P.	4.8.2023	—	—	—	—	—	—	Pending
98.	The Traditional Fishermen (Protection and Welfare) Bill, 2023 by Shri Ravi Kishan, M.P.	4.8.2023	—	—	—	—	—	—	Pending
99.	The Constitution (Amendment) Bill, 2023 (Insertion of new article 48B) by Shrimati Sunita Duggal, M.P.	4.8.2023	—	—	—	—	—	—	Pending
100.	The Prevention of Wasteful Expenditure on Special Occasions Bill, 2020 by Shri Jasbir Singh Gill, M.P.	4.8.2023	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
101.	The Food Safety and Standards (Amendment) Bill, 2022 (<i>Amendment of Section 3, etc.</i>) by Dr. DNV Senthikumar S., M.P.	4.8.2023	—	—	—	—	—	Pending
102.	The Victims of Accident (Equal Compensation) Bill, 2022 by Shri Sunil Kumar Singh, M.P.	4.8.2023	—	—	—	—	—	Pending
103.	The High Courts (Use of Official Language) Bill, 2022 by Shri Sunil Kumar Singh, M.P.	4.8.2023	—	—	—	—	—	Pending
104.	The Railways (Amendment) Bill, 2022 (<i>Insertion of new section 24A</i>) by Dr. Alok Kumar Suman, M.P.	4.8.2023	—	—	—	—	—	Pending
105.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022 (<i>Amendment of the Schedule</i>) by Dr. DNV Senthikumar S., M.P.	4.8.2023	—	—	—	—	—	Pending
106.	The Nursing Services (Regularisation of Service and Welfare) Bill, 2022 by Shri Ritesh Pandey, M.P.	4.8.2023	—	—	—	—	—	Pending
107.	The Victims of Acid Attack, their Rehabilitation Support and Healthcare Bill, 2022 by Shri Dileshwar Kamait, M.P.	4.8.2023	—	—	—	—	—	Pending
108.	The Terminated Employees (Welfare) Bill, 2022 by Shri Dileshwar Kamait, M.P.	4.8.2023	—	—	—	—	—	Pending

109.	The Prevention of Violence against Healthcare Professionals and Clinical Establishments Bill, 2022 by Dr. DNV Senthikumar S., M.P.	4.8.2023	—	—	—	—	—	—	Pending
110.	The Patharughat National Farmers Memorial Bill, 2022 by Shri Dilip Saikia, M.P.	4.8.2023	—	—	—	—	—	—	Pending
111.	The Private Coaching Centres Regulatory Board Bill, 2023 by Shri Dilip Saikia, M.P.	4.8.2023	—	—	—	—	—	—	Pending
112.	The Compulsory Teaching of Ill Effects of Drug Addiction in Schools Bill, 2023 by Shri Dilip Saikia, M.P.	4.8.2023	—	—	—	—	—	—	Pending
113.	The Compulsory Teaching and Practice of Bhagavad Gita in Educational Institutions Bill, 2022 by Shri Bhola Singh, M.P.	4.8.2023	—	—	—	—	—	—	Pending
114.	The Criminal Law (Amendment) Bill, 2022 (insertion of new section 304C, etc.) by Dr. Alok Kumar Suman, M.P.	4.8.2023	—	—	—	—	—	—	Pending
115.	The Companies (Amendment) Bill, 2022 (Amendment of section 135) by Dr. Krishnapal Singh Yadav, M.P.	4.8.2023	—	—	—	—	—	—	Pending
116.	The Constitution (Amendment) Bill, 2022 (Substitution of new article for article 343) by Dr. Krishnapal Singh Yadav, M.P.	4.8.2023	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
117.	The Code on Social Security (Amendment) Bill, 2022 (Amendment of sections 2 and 53) by Dr. Krishnopal Singh Yadav, M.P.	4.8.2023	—	—	—	—	—	Pending
118.	The Electronic Waste (Management and Disposal) Bill, 2021 by Shri Jugal Kishore Sharma, M.P.	4.8.2023	—	—	—	—	—	Pending
119.	The Child Welfare Bill, 2021 by Shri Jugal Kishore Sharma, M.P.	4.8.2023	—	—	—	—	—	Pending
120.	The Representation of the People (Amendment) Bill, 2022 (Insertion of new Chapter IVA) by Shri Abdul Khaleque, M.P.	4.8.2023	—	—	—	—	—	Pending
121.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2022 (Omission of paragraph 3) by Shri Abdul Khaleque, M.P.	4.8.2023	—	—	—	—	—	Pending
122.	The Criminal Law (Amendment) Bill, 2023 (Amendment of section 99, etc.) by Shri Abdul Khaleque, M.P.	4.8.2023	—	—	—	—	—	Pending
123.	The Constitution (Amendment) Bill, 2022 (Amendment of article 85) by Shri Shyam Singh Yadav, M.P.	4.8.2023	—	—	—	—	—	Pending
124.	The Human Trafficking (Prevention and Control) Bill, 2023 by Shri Bhola Singh, M.P.	4.8.2023	—	—	—	—	—	Pending

125. The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2023 (Amendment of the Schedule) by Shri C.N. Annadurai, M.P.	4.8.2023	—	—	—	—	—	—	—	Pending
126. The Small Land Holding Farmers (Protection and Welfare) Bill, 2023 by Shri Ganesh Selvam, M.P.	4.8.2023	—	—	—	—	—	—	—	Pending
127. The Andaman and Nicobar Islands (Right to Health) Bill, 2023 by Shri Kuldeep Rai Sharma, M.P.	4.8.2023	—	—	—	—	—	—	—	Pending
128. The Welfare of Shopkeepers in Andaman and Nicobar Islands Bill, 2023 by Shri Kuldeep Rai Sharma, M.P.	4.8.2023	—	—	—	—	—	—	—	Pending
129. The Anganwadi Workers of Andaman and Nicobar Islands (Regularization of Service and Welfare) Bill, 2023 by Shri Kuldeep Rai Sharma, M.P.	4.8.2023	—	—	—	—	—	—	—	Pending
130. The Anganwadi Worker's Welfare Bill, 2022 by Shri M.K. Raghavan, M.P.	4.8.2023	—	—	—	—	—	—	—	Pending
131. The Institute of Teaching and Research in Ayurveda (Amendment) Bill, 2023 (Amendment of Long Title, etc.) by Shri M.K. Raghavan, M.P.	4.8.2023	—	—	—	—	—	—	—	Pending
132. The Criminal Law (Amendment) Bill, 2022 (Amendment of section 353, etc.) by Shri M.K. Raghavan, M.P.	4.8.2023	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
133.	The Arbitration and Conciliation (Amendment) Bill, 2022 (<i>Amendment of section 20</i>) by Shri Hanuman Beniwal, M.P.	4.8.2023	---	---	---	---	---	Pending
134.	The Government Servants (Regulation of Services) Bill, 2023 by Shri Omprakash Bhupalsinh Rajenimbalkar, M.P.	4.8.2023	---	---	01 24 taken on introduction of Bills from Sl. Nos. 1 to 134.	---	---	Pending

SUMMARY

(PRIVATE MEMBERS' BILLS)

1. Bills pending at the end of the last session	579
2. Bills introduced	134
3. Bills withdrawn	NIL
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	01 (At the end of Tenth Session)
7. Bills pending at the end of the Session <i>vide</i> para No. 7260 of Bulletin-Part II, dated 07.08.2023.	713

3. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
							Original	Action Taken A/T Statement	
1.	Committee on Estimates	1.05.2023	02	02 00	51.66%	NIL	NIL	03 02	—
2.	Committee on Public Undertakings	1.05.2023	02	02 10	63.63%	NIL	NIL	01 —	—
3.	Committee on Public Accounts	1.05.2023	04	05 40	69.25%	NIL	NIL	05 03	—

(ii) Departmentally Related Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
							Original	Action Taken		
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Agriculture, Animal Husbandry and Food Processing	13.09.2022	02	01 00	51.61%	NIL	03	06	06	NIL
2.	Committee on Chemicals and Fertilizers	13.09.2022	03	04 00	50%	NIL	02	NIL	NIL	NIL
3.	Committee on Coal, Mines and Steel	13.09.2022	01	01 10	70.00%	NIL	NIL	05	NIL	—
4.	Committee on Defence	13.09.2022	02	01 15	66.00%	NIL	01	02	12	—
5.	Committee on Energy	13.09.2022	03	05 15	67.74%	NIL	00	03	03	—
6.	Committee on External Affairs	13.09.2022	03	02 50	43.01%	NIL	02	01	04	—
7.	Committee on Finance	13.09.2022	02	04 00	64.51%	NIL	*01	06	NIL	*1 Report on the subject 'Cyber Security and Rising Incidence of Cyber/White Collar Crimes'.

1	2	3	4	5	6	7	8	9	10	11
8.	Committee on Consumer Affairs, Food and Public Distribution	13.09.2022	06	04 30	57.22%	NIL	04	02	04	—
9.	Committee on Communication and Information Technology	13.09.2022	02	02 40	53.22%	NIL	02	03	NIL	NIL
10.	Committee on Labour, Textiles and Skill Development	13.09.2022	01	00 30	54.83%	NIL	02	05	04	—
11.	Committee on Petroleum and Natural Gas	13.09.2022	02	02 10	54.80%	NIL	NIL	03	01	—
12.	Committee on Railways	13.09.2022	01	00 30	61.29%	NIL	01	01	—	—
13.	Committee on Rural Development and Panchayati Raj	13.09.2022	01	00 20	70.96%	NIL	01	03	—	—
14.	Committee on Social Justice and Empowerment	3.09.2022	03	02 40	46.00%	NIL	01	03	—	—
15.	Committee on Housing and Urban Affairs	13.09.2022	01	01 00	46.66%	NIL	—	01	01	—
16.	Committee on Water Resources	13.09.2022	02	03 15	70.00%	NIL	NIL	01	01	—

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
							Original	Action Taken		
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the Sittings of the House	09.10.2022	01	00 30	51.66%	NIL	01	—	—	—
2.	House Committee	14.10.2022	01	01 50	63.60%	NIL	—	—	—	—
3.	Committee on Ethics	09.11.2022	NIL	— —	—	NIL	—	—	—	—
4.	Committee of Privileges	27.07.2023	01	01 28	78.57%	NIL	—	—	—	—
5.	Committee on Subordinate Legislation	09.10.2022	02	03 00	63.33%	NIL	—	02	—	—
6.	Committee on Papers Laid on the Table	09.10.2022	03	03 10	47.66%	NIL	09	13	—	—
7.	Joint Committee on Offices of Profit	16.09.2019	02	01 15	53.57%	NIL	01	—	—	—
8.	Rules Committee	30.11.2022	—	— —	—	NIL	—	—	—	—
9.	General Purposes Committee	21.11.2019	—	— —	—	NIL	*	—	—	General Purposes Committee (GPC) does not prepare any report.

1	2	3	4	5	6	7	8	9	10	11
10.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2023	02	02 45	46.50%	NIL	02	02	00	—
11.	Library Committee	09.10.2022	01	00 50	67.00%	NIL	—	—	—	—
12.	Business Advisory Committee	20.06.2019	03	01 13	55.55%	NIL	03	N/A	N/A	—
13.	Joint Committee on Salaries and Allowances of Members of Parliament	17.05.2023	—	— —	—	NIL	N/A	N/A	N/A	This Committee is not mandated to prepare and present reports.
14.	Committee on Government Assurances	09.10.2022	01	00 30	40.00%	NIL	08	—	—	—
15.	Committee on Petitions	16.10.2020	01	02 15	58.33%	NIL	03	02	N/A	—
16.	Committee on Empowerment of Women	09.10.2022	05	05 20	48.14%	NIL	02	—	—	—
17.	Committee on Welfare of Other Backward Classes	11.10.2022	02	00 25	78.33%	NIL	02	04	—	—
18.	Joint Committee on the Forest (Conservation) Amendment Bill, 2023	29.03.2023	—	— —	—	—	01	—	—	—

4. MOTIONS

Motions of No-Confidence in the Council of Ministers

Brief Subject	Under Rule	Name of Member who moved the motion	Date on which leave of the House asked for	Whether leave was granted by the House	Date(s) of Discussion	Time Taken H. M.	Decision of the House
Want of Confidence in the Council of Ministers	198	Shri Gaurav Gogoi	08.08.2023	Yes	08.08.2023 09.08.2023 10.08.2023	19 59	Negated by a voice vote

5. OATH/AFFIRMATION

Name of Member	Constituency/ State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken H. M.
Shri Sushil Kumar Rinku	Jalandhar/ Punjab	Oath	Punjabi	20.07.2023	00 01

6. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/ Constituency/State	Date on which seat become vacant	Remarks
1.	Shri Afzal Ansari Ghazipur/Uttar Pradesh	29.04.2023	Disqualified <i>w.e.f.</i> 29.04.2023 <i>vide</i> Notification No. 21/4(6)/2023/TO(B) dated 01.05.2023.
2.	Shri Rattan Lal Kataria Ambala/Haryana	18.05.2023	<i>Died</i> on 18.05.2023 (Obituary Reference made in the House on 20.07.2023).
3.	Shri Balubhau <i>alias</i> Suresh Narayan Dhanorkar Chandrapur/Maharashtra	30.05.2023	<i>Died</i> on 30.05.2023 (Obituary Reference made in the House on 20.07.2023).

7. OBITUARY AND OTHER REFERENCES

(i) Obituary References

Sl. No.	Name of the Member/ Dignitary	Date of Death	Date of Obituary Reference	Time Taken H. M.
1.	Shri Rattan Lal Kataria (Sitting Member and Member, Thirteenth and Sixteenth Lok Sabhas)	18.05.2023	20.07.2023	00 09
2.	Shri Balubhau <i>alias</i> Suresh Narayan Dhanorkar(Sitting Member)	30.05.2023		
3.	Shri Parkash Singh Badal (Member, Sixth Lok Sabha)	25.04.2023		
4.	Shri Ranjit Singh (Member, Seventh Lok Sabha)	24.03.2023		
5.	Shri Sujan Singh Bundela (Member, Eighth and Thirteenth Lok Sabhas)	30.03.2023		
6.	Shri Sandipan Thorat (Member, Sixth to Twelfth Lok Sabhas)	31.03.2023		
7.	Dr. Viswanadham Kanithi (Member, Ninth and Tenth Lok Sabhas)	15.04.2023		
8.	Shri Atiq Ahamad (Member, Fourteenth Lok Sabha)	15.04.2023		
9.	Shri Trilochan Kanungo (Member, Thirteenth Lok Sabha)	21.04.2023		
10.	Shri Ilyas Azmi (Member, Eleventh and Fourteenth Lok Sabhas)	04.06.2023		
11.	Shri Anadi Charan Das (Member, Fifth and Seventh to Tenth Lok Sabhas)	16.06.2023		
12.	Shri Nihal Singh (Member, Seventh and Eighth Lok Sabhas)	20.06.2023		

Sl. No.	Name of the Member/ Dignitary	Date of Death	Date of Obituary Reference	Time Taken H. M.
13.	Shri Raj Karan Singh (Member, Eighth Lok Sabha)	25.06.2023	20.07.2023	00 09
14.	Shri Kalyan Jain (Member, Sixth Lok Sabha)	13.07.2023	10.08.2023	00 05
15.	Shri Bapusaheb Parulekar (Member, Sixth and Seventh Lok Sabhas)	27.07.2023		
16.	Shri Vakkom Purushottaman (Member, Eighth and Ninth Lok Sabhas)	31.07.2023		
17.	Shri Janardan Prasad Misra (Member, Tenth and Twelfth Lok Sabhas)	01.08.2023		
18.	Shri Ram Singh Yadav (Member, Seventh and Eighth Lok Sabhas)	07.08.2023		

**(ii) Congratulatory References/References
on Landmark Occasions**

Sl. No.	Name of the Occasion	Date of Occasion	Date of Reference	Time Taken	
				H.	M.
1.	Reference regarding the observance of 24th Anniversary of the Kargil Vijay Diwas.	26.07.1999	26.07.2023	00	02
2.	Reference regarding the 81st Anniversary of the Quit India movement.	09.08.1942	09.08.2023	00	04
3.	Reference regarding the 78th Anniversary of the dropping of atomic bomb on the Japanese cities of Hiroshima and Nagasaki.	06.08.1945 & 09.08.1945			

8. PANEL OF CHAIRPERSONS, 17TH LOK SABHA

Sl. No.	Name of Member	Date of Nomination
1.	Smt. Rama Devi	21.06.2019*
2.	Dr. Kirit P. Solanki	-do-
3.	Shri Rajendra Agarwal	-do-
4.	Shri Kodikunnil Suresh	24.06.2019**
5.	Shri A. Raja	25.06.2019^
6.	Shri P. V. Midhun Reddy	-do-
7.	Shri Bhartruhari Mahtab	-do-
8.	Shri N.K. Premachandran	02.07.2019@
9.	Dr. Kakoli Ghosh Dastidar	04.07.2019#

* Announcement made in the House on 21.06.2019.

** Announcement made in the House on 25.06.2019.

^ Announcement made in the House on 26.06.2019.

@ Announcement made in the House on 03.07.2019.

Announcement made in the House on 04.07.2019.

9. MEMBERS ELECTED IN BYE-ELECTIONS

Name of Member	Constituency/ State	Date when declared elected	Date of Oath/ Affirmation
Shri Sushil Kumar Rinku	Jalandhar/ Punjab	13.05.2023	20.07.2023

10. WITHDRAWAL/SUSPENSION OF MEMBERS FROM THE HOUSE

Sl. No.	Name of Member	Party	Date of withdrawal/ suspension	Period of withdrawal/ suspension	Remarks
1.	Shri Sushil Kumar Rinku	AAP	03.08.2023	Suspended from the service of the House for the remaining period of the 12th Session of 17th Lok Sabha [Rule 374]	Suspension effective from 3.8.2023 to 11.8.2023
2.	Shri Adhir Ranjan Chowdhury	INC	10.08.2023	Suspended from the service of the House till the submission of Report by the Committee of Privileges.	Suspension revoked w.e.f. 30.8.2023 (Bn. Part II dt. 30.8.2023)
				[Through a Motion moved by HMPA and adopted by the House for deliberate and repeated misconduct in utter disregard to the House and authority of the Chair. The matter was referred to Committee of Privileges of the House for further investigation and to report to the House]	

11. PAPERS LAID ON THE TABLE

(a) By Government	:	1209
(b) By Private Members	:	Nil

12. QUESTIONS

(I) STARRED QUESTIONS	
(a) Number of Questions put down in the Question Lists for oral answer	340
(b) Number of Questions orally answered	50
(II) UNSTARRED QUESTIONS	
Number of Questions put down in the Question Lists for written answers	3910
(III) ANSWERS LAID ON THE TABLE	
Number of Questions (SQ 290 + USQ 3910) for which written answers were laid on the Table	4200
(IV) SHORT NOTICE QUESTIONS	
(a) No. of Short Notice Questions (SNQ) received	05
(b) No. of notices of SNQ admitted	NIL
(c) No. of notices of SNQ clubbed with SQ	NIL
(d) No. of notices of SNQ disallowed	05
(V) HALF-AN-HOUR DISCUSSION	
(a) No. of notices of Half-an-Hour Discussion received	01
(b) No. of notices of Half-an-Hour Discussion admitted	NIL
(c) No. of notices of Half-an-Hour Discussion disallowed	01
(VI) STATEMENT(S) MADE BY MINISTER CORRECTING REPLIES ALREADY GIVEN	
No. of answers corrected	01

**HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWER TO
QUESTIONS DURING THE 12TH SESSION OF 17TH LOK SABHA**

Sl. No.	Brief Subject	Name of Members who participated in the discussion	Date of Discussion	Ministry/ Deptt.	Time Taken H. M.
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NIL

**SHORT NOTICE QUESTIONS ADMITTED AND DISCUSSED DURING
THE 12TH SESSION OF 17TH LOK SABHA**

Sl. No.	Brief Subject	Name of Members who participated in the discussion	Date of Discussion	Ministry/ Deptt.	Time Taken H. M.
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NIL

**ABSTRACT OF STATEMENT(S) MADE BY MINISTERS CORRECTING
THE REPLIES ALREADY GIVEN BY THEM TO QUESTIONS
IN THE LOK SABHA**

Sl. No.	Date of correcting the reply	Statement made by the Minister	No. of Question to which statement was made	Date of answer to the Question	Subject of the Question
1.	31.7.2023	Finance	USQ No. 680	06.02.2023	Education Cess

13. STATUTORY RESOLUTIONS

Sl. No.	Text of Resolution	Article/Section of Constitution/Act	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
					H.	M.		
1.	In pursuance of Section 8A(1) of the Customs Tariff Act 1975, this House hereby approves of notification No. 40/2023-Customs, dated 30th June, 2023 [G.S.R 469 (E) dated 30th June, 2023] and notification No. 43/2023-Customs dated 1st July, 2023 [G.S.R 473 (E) dated 1st July, 2023] which seeks to amend the First Schedule of the Customs Tariff Act in order to increase Import duty on Liquefied Petroleum Gas (LPG), Propane and Butane.	Section 8A(1) of the Customs Tariff Act, 1975	Shri Pankaj Chaudhary	31.7.2023	00	01	Finance	Adopted
2.	That this House disapproves of the Government of National Capital Territory of Delhi (Amendment) Ordinance, 2023 (No. 1 of 2023) promulgated by the President on 19.5.2023.	Article 123	Shri Adhir Ranjan Chowdhury	3.8.2023	04	52#	Home Affairs	Negated

#The Statutory Resolution was discussed together with the motion for consideration of the Government of National Capital Territory of Delhi (Amendment) Bill, 2023.

14. SPEAKER/CHAIRPERSON Announcements/Observations/Resolutions

Sl. No.	Subject	By whom	Date
1.	Observation regarding appeal to the members to allow smooth functioning of Question Hour.	The Speaker	21.07.2023
2.	Observation regarding appeal to the members to allow smooth functioning of Question Hour.	The Speaker	24.07.2023
3.	Observation regarding appeal to the members to maintain decorum and allow smooth functioning of Question Hour.	The Speaker	25.07.2023
4.	Observation regarding appeal to the members to maintain decorum and allow smooth functioning of Question Hour.	The Speaker	26.07.2023
5.	Announcement regarding time for discussion on the motion of No-confidence in the Council of Ministers.	The Speaker	26.07.2023
6.	Observation regarding appeal to the members not to denigrate the high standards set by the House and to maintain decorum and allow smooth functioning.	The Speaker	27.07.2023
7.	Ruling on the Point of Order raised by a member on 26.07.2023.	The Chairperson	27.07.2023
8.	Observations regarding appeal to the members to allow smooth functioning of Question Hour.	The Speaker	28.07.2023
9.	Announcement regarding welcoming of Rt. Hon. Ms. Catherine Gotani Hara, Speaker of the National Assembly of the Republic of Malawi and Members of the Parliamentary Delegation from Malawi who were on a visit to India as honoured guests.	The Speaker	31.07.2023
10.	Ruling regarding suspension of a member from the services of the House under rule 374.	The Speaker	03.08.2023

11. Observation regarding appeal to the members to allow smooth functioning of Question Hour.	The Speaker	07.08.2023
12. Resolution regarding maintaining peace among the communities in Manipur.	The Speaker	09.08.2023
13. Valedictory reference on the conclusion of the 12 th Session of the 17 th Lok Sabha.	The Speaker	11.08.2023

15. STATEMENTS

(i) *Suo Motu* Statement Made by Minister under Rule 372 during Twelfth Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding 'Latest Developments in India's Foreign Policy'.	Dr. Subrahmanyam Jaishankar	27.7.2023	0	23

(ii) Statement Made/Laid by Ministers regarding Correcting the Reply to Question during Twelfth Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding correcting the reply to Unstarred Question No. 680 given on 6th February, 2023 asked by Shri T.R. Baalu, M.P. regarding 'Education Cess'.	Shri Pankaj Chaudhary	31.7.2023	0	01

**(iii) Statements Made/Laid by Ministers under Direction 73A of
Directions by the Speaker during Twelfth Session of
Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding the status of implementation of recommendations contained in the 55 th Report of the Standing Committee on Finance on Demands for Grants (2023-24) pertaining to the Department of Revenue, Ministry of Finance.	Shri Pankaj Chaudhary	24.7.2023	0	01
2.	Regarding the status of implementation of the recommendations/observations contained in the 241 st Report of the Standing Committee on Home Affairs on Demands for Grants (2022-23) pertaining to the Ministry of Development of North Eastern Region.	Shri B.L. Verma	24.7.2023	0	01
3.	Regarding the status of implementation of the recommendations contained in the 351 st Report of the Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2023-24) pertaining to the Ministry of Youth Affairs and Sports.	Shri Nitish Pramanik laid the statement on behalf of Shri Anurag Singh Thakur	25.7.2023	0	01
4.	Regarding the status of implementation of the recommendations/observations contained in the 126 th Report of the Standing Committee on Personnel,	Dr. Jitendra Singh	26.7.2023	0	01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
	Public Grievances, Law and Justice on Demands for Grants (2023-2024) pertaining to the Department of Personnel and Training, Ministry of Personnel, Public Grievances and Pensions.				
5.	Regarding the status of implementation of the recommendations/observations contained in the 127 th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2023-2024) pertaining to the Department of Administrative Reforms & Public Grievances and Department of Pension & Pensioners' Welfare, Ministry of Personnel, Public Grievances and Pensions.	Dr. Jitendra Singh	26.7.2023	0	01
6.	Regarding the status of implementation of the recommendations contained in the 367 th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2022-2023) pertaining to the Department of Biotechnology, Ministry of Science and Technology.	Dr. Jitendra Singh	26.7.2023	0	01
7.	Regarding the status of implementation of the recommendations/observations contained in the 369 th Report of the	Dr. Jitendra Singh	26.7.2023	0	01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
	Standing Committee on Science and Technology, Environment, Forests and Climate Change on Action Taken by the Government on the recommendations/ observations contained in the 361 st Report of the Committee on Demands for Grants (2022-2023) pertaining to the Department of Science and Technology, Ministry of Science and Technology.				
8.	Regarding the status of implementation of the recommendations contained in the 374 th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2023-2024) pertaining to the Department of Biotechnology, Ministry of Science and Technology.	Dr. Jitendra Singh	26.7.2023	0	01
9.	Regarding the status of implementation of the recommendations contained in the 375 th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2023-2024) pertaining to the Department of Scientific and Industrial Research, Ministry of Science and Technology.	Dr. Jitendra Singh	26.7.2023	0	01
10.	Regarding the status of implementation of the	Shri Danve Raosaheb Dadarao	26.7.2023	0	01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
	recommendations contained in the 14 th Report of the Standing Committee on Railways on Demands for Grants (2023-2024) pertaining to the Ministry of Railways.				
11.	Regarding the status of implementation of the recommendations contained in the 37 th Report of the Standing Committee on Labour, Textiles and Skill Development on 'Development of Manmade Fibre' pertaining to the Ministry of Textiles.	Smt. Darshana Vikram Jardosh	26.7.2023	0	01
12.	Regarding the status of implementation of the recommendations contained in the 172 nd Report of the Standing Committee on Commerce on 'Promotion and Regulation of E-Commerce in India' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Som Parkash	26.7.2023	0	01
13.	Regarding the status of implementation of the recommendations contained in the 175 th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/ observations contained in the 168 th Report of the Committee on Demands for Grants (2022-23) (Demand No. 11) pertaining to the Department for	Shri Som Parkash	26.7.2023	0	01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
	Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.				
14.	Regarding the status of implementation of the recommendations contained in the 301 st Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2021-22) pertaining to the Ministry of Road Transport and Highways.	General (Retd.) V.K. Singh	27.7.2023	0	01
15.	Regarding the status of implementation of the recommendations contained in the 314 th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2022-23) pertaining to the Ministry of Civil Aviation.	General (Retd.) V.K. Singh	27.7.2023	0	01
16.	Regarding the status of implementation of the recommendations contained in the 317 th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2022-23) pertaining to the Ministry of Road Transport and Highways.	General (Retd.) V.K. Singh	27.7.2023	0	01
17.	Regarding the status of implementation of recommendations contained in the 27 th Report of the Standing Committee on Defence on Demands for Grants (2022-23) on Army, Navy, Air Force, Joint Staff, MES, ECHS and Sainik Schools	Shri Ajay Bhatt	28.7.2023	0	01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
	(Demand Nos. 20 and 21) pertaining to the Ministry of Defence.				
18.	Regarding the status of implementation of recommendations contained in the 28 th Report of the Standing Committee on Defence on Demands for Grants (2022-23) on Capital Outlay on Defence Services, Procurement Policy, Defence Planning and Married Accommodation Project (Demand No. 21) pertaining to the Ministry of Defence.	Shri Ajay Bhatt	28.7.2023	0	01
19.	Regarding the status of implementation of recommendations contained in the 29 th Report of the Standing Committee on Defence on Demands for Grants (2022-23) on Directorate of Ordnance (Coordination and Services) – New DPSUs, Defence Research and Development Organisation, Directorate General of Quality Assurance and National Cadet Corps (Demand Nos. 20 & 21) pertaining to the Ministry of Defence.	Shri Ajay Bhatt	28.7.2023	0	01
20.	Regarding the status of implementation of the recommendations contained in the 340 th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2023-24) pertaining to the Ministry of Culture.	Shri Nityanand Rai laid the statement on behalf of Shri Arjun Ram Meghwal	31.7.2023	0	01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
21.	Regarding the status of implementation of the recommendations contained in the 43 rd Report of the Standing Committee on Labour, Textiles and Skill Development on Demands for Grants (2023-24) pertaining to the Ministry of Skill Development and Entrepreneurship.	Shri Pralhad Joshi laid the statement on behalf of Shri Rajeev Chandrasedkhar	31.7.2023	0	01
22.	Regarding the status of implementation of the recommendations/observations contained in the 243 rd Report of the Standing Committee on Home Affairs on Demands for Grants (2023-24) pertaining to the Ministry of Development of North Eastern Region.	Shri B.L. Verma	31.7.2023	0	01
23.	Regarding the status of implementation of the recommendations contained in the 345 th Report of the Standing Committee on Education, Women, Children, Youth and Sports on Action Taken by the Government on the recommendations/observations contained in the 337 th Report of the Committee on Demands for Grants (2022-23) pertaining to the Department of Higher Education, Ministry of Education.	Dr. Subhas Sarkar	31.7.2023	0	01
24.	Regarding the status of implementation of the recommendations contained in the	Dr. Subhas Sarkar	31.7.2023	0	01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
	348 th Report of the Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2023-24) pertaining to the Department of Higher Education, Ministry of Education.			
25.	Regarding the status of implementation of the recommendations contained in the 52 nd Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2023-24) – Demand No. 2 pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture and Farmers Welfare.	Shri Kailash Choudhary laid the statement on behalf of Shri Narendra Singh Tomar	1.8.2023	0 01
26.	Regarding the status of implementation of the recommendations contained in the 30 th Report of the Standing Committee on Rural Development and Panchayati Raj on Demands for Grants (2023-24) pertaining to the Department of Land Resources, Ministry of Rural Development.	Shri Fagaan Singh Kulaste	1.8.2023	0 01
27.	Regarding the status of implementation of the recommendations/observations contained in the 244 th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/ observations contained in the	Shri Nityanand Rai	1.8.2023	0 01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
	237 th Report of the Committee on 'Police-Training, Modernisation and Reforms' pertaining to the Ministry of Home Affairs.			
28.	Regarding the status of implementation of the recommendations contained in the 54 th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2023-24) – Demand No. 44 pertaining to the Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry and Dairying.	Dr. Sanjeev Kumar Balyan	1.8.2023	0 01
29.	Regarding the status of implementation of the recommendations contained in the 42 nd Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on Demands for Grants (2022-2023) – Demand No. 16 pertaining to the Ministry of Cooperation.	Shri Kailash Choudhary laid the statement on behalf of Shri B.L. Verma	1.8.2023	0 01
30.	Regarding the status of implementation of the recommendations/observations contained in the 46 th Report of the Standing Committee on Communications and Information Technology on Demands for Grants (2023-2024) pertaining to the Ministry of Information and Broadcasting.	Dr. L. Murugan	1.8.2023	0 01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
31.	Regarding the status of implementation of the recommendations contained in the 318 th Report of the Standing Committee on Industry on Action Taken by the Government on the recommendations/observations contained in the 315 th Report of the Committee on Demands for Grants (2022-2023) pertaining to the Ministry of Micro, Small and Medium Enterprises.	Shri Bhanu Pratap Singh Verma	3.8.2023	0 01
32.	Regarding the status of implementation of the recommendations contained in the 320 th Report of the Standing Committee on Industry on Demands for Grants (2023-2024) pertaining to the Ministry of Micro, Small and Medium Enterprises.	Shri Bhanu Pratap Singh Verma	3.8.2023	0 01
33.	Regarding the status of implementation of the recommendations contained in the 34 th Report of the Standing Committee on Energy on Demands for Grants (2023-2024) pertaining to the Ministry of New and Renewable Energy.	Shri Arjun Ram Meghwal laid the statement on behalf of Shri Bhagwanth Khuba	3.8.2023	0 01
34.	Regarding the status of implementation of recommendations contained in the 26 th Report of the Standing Committee on Defence on Demands for Grants (2022-23), General Defence Budget, Border	Shri Ajay Bhatt	4.8.2023	0 01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
	Roads Organisation, Indian Coast Guard, Defence Estates Organisation, Defence Public Sector Undertakings, Canteen Stores Department, Welfare of Ex Servicemen and Defence Pension (Demand Nos. 19 and 22) pertaining to the Ministry of Defence.			
35.	Regarding the status of implementation of the recommendations contained in the 311 th Report of the Standing Committee on Industry on Action Taken by the Government on the recommendations/ observations contained in the 306 th Report of the Committee on Demands for Grants (2021-2022) pertaining to the Ministry of Heavy Industries.	Shri Krishan Pal	8.8.2023	0 01
36.	Regarding the status of implementation of the recommendations contained in the 316 th Report of the Standing Committee on Industry on Demands for Grants (2022-2023) pertaining to the Ministry of Heavy Industries.	Shri Krishan Pal	8.8.2023	0 01
37.	Regarding the status of implementation of the recommendations contained in the 319 th Report of the Standing Committee on Industry on Action Taken by the Government on the recommendations/observations contained in the 316 th Report of the	Shri Krishan Pal	8.8.2023	0 01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken
				H. M.
	Committee on Demands for Grants (2022-2023) pertaining to the Ministry of Heavy Industries.			
38.	Regarding the status of implementation of the recommendations contained in the 321 st Report of the Standing Committee on Industry on Demands for Grants (2023-2024) pertaining to the Ministry of Heavy Industries.	Shri Krishan Pal	8.8.2023	0 01
39.	Regarding the status of implementation of the recommendations contained in the 54 th Report of the Standing Committee on Finance on Demands for Grants (2023-2024) pertaining to the Departments of Economic Affairs, Expenditure, Financial Services, Public Enterprises and Investment & Public Asset Management, Ministry of Finance.	Shri Pankaj Chaudhary laid the statement on behalf of Smt. Nirmala Sitharaman	9.8.2023	0 01
40.	Regarding the status of implementation of the recommendations contained in the 336 th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Action Taken by the Government on the recommendations/observations contained in the 328 th Report of the Committee on Demands for Grants (2020-2021) pertaining to the	Dr. Jitendra Singh	9.8.2023	0 01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
	Department of Scientific and Industrial Research, Ministry of Science and Technology.				
41.	Regarding the status of implementation of the recommendations contained in the 355 th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Action Taken by the Government on the recommendations/observations contained in the 345 th Report of the Committee on Demands for Grants (2021-2022) pertaining to the Department of Space.	Dr. Jitendra Singh	9.8.2023	0	01
42.	Regarding the status of implementation of the recommendations contained in the 370 th Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Action Taken by the Government on the recommendations/observations contained in the 362 nd Report of the Committee on Demands for Grants (2022-2023) pertaining to the Department of Space.	Dr. Jitendra Singh	9.8.2023	0	01
43.	Regarding the status of implementation of the recommendations contained in the 24 th Report of the Standing Committee on Consumer Affairs,	Sadhvi Niranjana Jyoti	9.8.2023	0	01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken H. M.
44.	<p>Food and Public Distribution on Demands for Grants (2023-24) pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.</p> <p>Regarding the status of implementation of the recommendations contained in the 171st Report of the Standing Committee on Commerce on 'Issues Affecting the Indian Tea Industry especially in Darjeeling Region' pertaining to the Ministry of Commerce and Industry.</p>	Smt. Anupriya Singh Patel	9.8.2023	0 01
45.	<p>Regarding the status of implementation of the recommendations/observations contained in the 174th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/ observations contained in the 167th Report of the Committee on Demands for Grants (2022-2023) (Demand No. 10) pertaining to the Department of Commerce, Ministry of Commerce and Industry.</p>	Smt. Anupriya Singh Patel	9.8.2023	0 01

**(iv) Statements made/laid by Parliamentary Affairs Minister regarding
Government Business during Twelfth Session of
Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding Government Business for the week commencing the 24th July, 2023.	Shri Arjun Ram Meghwal	21.7.2023	0	01
2.	Regarding Government Business for the week commencing the 31st July, 2023.	Shri Arjun Ram Meghwal	28.7.2023	0	03
3.	Regarding Government Business for the remaining part of the Session.	Shri Arjun Ram Meghwal	4.8.2023	0	01

**(v) Matters under Rule 377– Position regarding receipt of replies
from Ministries during Seventeenth Lok Sabha
(As on 22.08.2023)**

Session	Total Number of Matters laid/raised	No. of replies received	Pending	Percentage of replies received to the total matters laid/raised
First Session (17.06.2019 to 06.08.2019)	488	488	00	100%
Second Session (18.11.2019 to 13.12.2019)	365	364	1	99.73%
Third Session (31.01.2020 to 23.03.2020)	414	414	00	100%
Fourth Session (14.09.2020 to 23.09.2020)	183	183	00	100%
Fifth Session (29.01.2021 to 25.03.2021)	406	405	1	99.75%
Sixth Session (19.07.2021 to 11.08.2021)	331	327	4	98.79%
Seventh Session (29.11.2021 to 22.12.2021)	383	383	0	100%
Eighth Session (31.01.2022 to 07.04.2022)	486	474	12	97.32%
Ninth Session (18.07.2022 to 08.08.2022)	319	308	11	96.55%
Tenth Session (07.12.2022 to 23.12.2022)	298	251	47	84.22%
Eleventh Session (31.01.2023 to 06.04.2023)	436	378	58	86.69%
Twelfth Session (20.07.2023 to 11.08.2023)	369	07	362	1.89%
	4478	3982	496	88.92%

**(vi) Statement indicating matters of urgent public importance
raised during 'Zero Hour' in the Twelfth Session
of Seventeenth Lok Sabha**

Date	No. of Matters raised out of 20 balloted notices+extras	No. of Members spoken/ Associated	Notices received	Time Taken H. M.
20.07.2023	Nil	Nil	98	Nil
21.07.2023	Nil	Nil	94	Nil
24.07.2023	Nil	Nil	98	Nil
25.07.2023	Nil	Nil	102	Nil
26.07.2023	Nil	Nil	106	Nil
27.07.2023	Nil	Nil	96	Nil
28.07.2023	Nil	Nil	75	Nil
31.07.2023	Nil	Nil	92	Nil
01.08.2023	Nil	Nil	94	Nil
02.08.2023	Nil	Nil	62	Nil
03.08.2023	Nil	Nil	75	Nil
04.08.2023	Nil	Nil	57	Nil
07.08.2023	Nil	Nil	67	Nil
08.08.2023	Nil	Nil	69	Nil
09.08.2023	Nil	Nil	65	Nil
10.08.2023	Nil	Nil	44	Nil
11.08.2023	Nil	Nil	31	Nil
Total	Nil	Nil	1325	Nil

(vii) Statement showing the Time Lost due to interruptions and adjournments of the House during Twelfth Session of the Seventeenth Lok Sabha

Date	Time lost due to Adjournments of the House following Interruptions H. M.	Time lost due to reasons other than Adjournments/ interruptions		House sat for extra time (beyond the normal time of the House) H. M.	Remarks regarding interruptions and adjournments
		H.	M.		
1	2	3	4	5	
20.07.2023	3 55	-	-	-	At 1111 hrs. the House adjourned to meet again at 1400 hrs. At 1405 hrs. the House again adjourned to meet on 21.07.2023.
21.07.2023	5 43	-	-	-	At 1104 hrs. the House adjourned to meet again at 1200 hrs. At 1213 hrs. the House again adjourned to meet on 24.07.2023.
24.07.2023	5 20	-	-	-	At 1127 hrs. the House adjourned to meet again at 1200 hrs. At 1208 hrs. the House again adjourned to meet at 1400 hrs. At 1402 hrs. the House Adjourned to meet at 1430 hrs. At 1433 hrs. the House adjourned to meet on 25.07. 2023.
25.07.2023	4 26	-	-	-	At 1103 hrs. the House adjourned to meet again at 1400 hrs, At 1442 hrs. the House again adjourned to meet at 1700 hrs. At 1749 hrs. the House Adjourned to meet on 26.07.2023.
26.07.2023	4 50	-	-	-	At 1114 hrs. the House adjourned to meet again at 1200 hrs, At 1217 hrs. the House again adjourned to meet at 1400 hrs. At 1439 hrs. the House Adjourned to meet on 27.07.2023.

27.07.2023	4	27	-	-	At 1107 hrs. the House adjourned to meet again at 1400 hrs. At 1438 hrs. the House again adjourned to meet at 1500 hrs. At 1548 hrs. the House Adjourned to meet on 28.07.2023.
28.07.2023	5	24	-	-	At 1102 hrs. the House adjourned to meet again at 1200 hrs, At 1234 hrs. the House again adjourned to meet on 31.07.2023.
31.07.2023	4	58	-	-	At 1112 hrs. the House adjourned to meet again at 1400 hrs. At 1450 hrs. the House again adjourned to meet on 01.08.2023.
01.08.2023	4	19	-	-	At 1116 hrs. the House adjourned to meet again at 1400 hrs. At 1430 hrs. the House again adjourned to meet again at 1500 hrs. At 1555 hrs, the House adjourned to meet on 02.08.2023.
02.08.2023	5	42	-	-	At 1115 hrs. the House adjourned to meet again at 1400 hrs, At 1403 hrs. the House again adjourned to meet on 03.08.2023.
03.08.2023	1	42	-	1 14	At 1118 hrs. the House adjourned to meet again at 1400 hrs. At 1914 hrs. the House again adjourned to meet on 04.08.2023.
04.08.2023	3	33	-	-	At 1121 hrs. the House adjourned to meet again at 1200 hrs. At 1242 hrs, the House again adjourned to meet at 1251 hrs. At 1415 hrs. the House adjourned to meet on 07.08.2023.
07.08.2023	1	55	-	0 33	At 1102 hrs. the House adjourned to meet again at 1200 hrs. At 1203 hrs. the House again adjourned to meet at 1400 hrs. At 1833 hrs. the House adjourned to meet on 08.08.2023.
08.08.2023	0	58	0 1	1 0	At 1102 hrs. the House adjourned to meet again at 1200 hrs. At 1759 hrs. the House again adjourned to meet on 09.08.2023.

1	2	3	4	5
09.08.2023	0 17	-	2 10	At 1143 hrs. the House adjourned to meet again at 1200 hrs. At 1910 hrs. the House again adjourned to meet on 10.08.2023.
10.08.2023	0 42	-	2 25	At 1118 hrs. the House adjourned to meet again at 1200 hrs. At 1925 hrs. the House again adjourned to meet on 11.08.2023.
11.08.2023	1 23	-	0 19	At 1101 hrs. the House adjourned to meet again at 1200 hrs. At 1206 hrs. the House again adjourned to meet at 1230 hrs. At 1313 hrs. the house adjourned to meet at 1330 hrs. At 1336 hrs. the house adjourned <i>sine die</i> .
59 34	00 01	07 41		=(- 51 hrs. 54 mts.)

Total Loss [(59 hrs. 34 mts.+ 1 mt.) – 7 hrs. 41 mts.] = 51 hrs. 54 mts.

House Sat Extra = 7 hrs. 41 mts.

Normal Duration of the House = 96 hrs. 11 mts.

Actual Sitting of the House = 44 hrs. 17 mts.

(96 hrs. 11 mts. – 44 hrs. 17 mts.)

(Net Loss 51 hrs. 54 mts.)

**16. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS
DURING THE TWELFTH SESSION OF SEVENTEENTH LOK SABHA
(20.07.2023 to 11.08.2023)**

Date	Time	Subject-matter
03.08.2023	1417 hrs.	Shri Adhir Ranjan Chowdhury, Shri N.K. Premachandran, Smt. Supriya Sule, Shri Rajiv Ranjan Singh 'Lalan' and some other Hon'ble Members from the Opposition Benches staged a walkout from the House opposing the introduction of 'The Digital Personal Data Protection Bill, 2023'.
	1529 hrs.	Shri T.R. Baalu, Shri Dayanidhi Maran and some other Hon'ble Members staged a walk out from House opposing the consideration and passing of 'The Government of National Capital Territory of Delhi (Amendment) Bill, 2023'.
	1911 hrs.	Shri Adhir Ranjan Chowdhury, Shri N.K. Premachandran, Shri A.Raja and some other Hon'ble Members from the Opposition Benches staged a walkout from the House after the Statutory Resolution moved by Shri Adhir Ranjan Chowdhary on 'The Government of National Capital Territory of Delhi (Amendment) Ordinance, 2023' was negated by the House.
07.08.2023	1501 hrs.	Shri Adhir Ranjan Chowdhury, Prof. Sougata Ray and some other Hon'ble Members staged a walk out from the House in protest of certain remarks made by the Treasury Benches on Shri Rahul Gandhi.
10.08.2023	1256 hrs.	Shri Gaurav Gogoi, Prof. Sougata Ray, Shri Dayanidhi Maran and some other Hon'ble Members staged a walk out from the House in opposition to some issues raised by the Finance Minister Smt. Nirmala Sitharaman in her speech during the discussion on the Motion of No Confidence on the Council of Ministers.
	1515 hrs.	Shri Adhir Ranjan Chowdhury, Smt. Kanimozhi Karunanidhi Shri Chandreshwar Prasad, Shri Prasoon Banerjee and

Date	Time	Subject-matter
		some other Hon'ble Members staged a walk out from the House over a statement made by the Minister of Civil Aviation Shri Jyotiraditya Scindia in his speech during the discussion on the Motion of No Confidence on the Council of Ministers.
	1840 hrs.	Shri Adhir Ranjan Chowdhury, Shri T.R. Baalu and some other Hon'ble Members from the Opposition Benches staged a walk out from the House over certain statements made by the Hon'ble Prime Minister, Shri Narendra Modi in his reply to the Motion of No Confidence on the Council of Ministers moved by Shri Gaurav Gogoi on 1 st August, 2023.
	1900 hrs.	Shri Nama Nageshwar Rao, Shri Hanuman Beniwal and some other Hon'ble Members staged a walk out from the House during the reply of the Hon'ble Prime Minister, Shri Narendra Modi on the No Confidence Motion on the Council of Ministers.
11.08.2023	1231 hrs.	Shri Gaurav Gogoi and some other Hon'ble Members staged a walk out from the House in protest of the manner in which Members were suspended from the service of the House.

**17. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 20.07.2023 TO 11.08.2023**

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	16	16	30
Shri Rajendra Agrawal	11	14	08
Dr. Kirit P. Solanki	08	07	15
Shri P.V. Midhun Reddy	02	02	35
Shri Bhartruhari Mahtab	01	01	36
Smt. Rama Devi	01	01	01
Shri N.K. Premachandran	01	00	46
Shri Kodikunnil Suresh	01	00	26
TOTAL		44	17

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HON'BLE SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 20.07.2023 TO 11.08.2023**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	4
HON'BLE SPEAKER			
20.07.2023	1100 to 1111 hrs	00	11
21.07.2023	1100 to 1104 hrs	00	04
24.07.2023	1100 to 1127 hrs	00	27
	1430 to 1433 hrs	00	03
25.07.2023	1100 to 1103 hrs	00	03
	1700 to 1749 hrs	00	49
26.07.2023	1100 to 1114 hrs	00	14
	1200 to 1217 hrs	00	17
27.07.2023	1100 to 1107 hrs	00	07
28.07.2023	1100 to 1102 hrs	00	02
31.07.2023	1100 to 1112 hrs	00	12
01.08.2023	1100 to 1116 hrs	00	16
	1410 to 1430 hrs	00	20
03.08.2023	1420 to 1458 hrs	00	38
	1836 to 1914 hrs	00	38
04.08.2023	1100 to 1121 hrs	00	21
07.08.2023	1100 to 1102 hrs	00	02
08.08.2023	1100 to 1102 hrs	00	02
	1200 to 1329 hrs	01	29
	1748 to 1759 hrs	00	11
09.08.2023	1100 to 1143 hrs	00	43
	1200 to 1319 hrs	01	19
	1701 to 1910 hrs	02	09

1	2	3	4
10.08.2023	1100 to 1118 hrs	00	18
	1200 to 1326 hrs	01	26
	1421 to 1512 hrs	00	51
	1657 to 1925 hrs	02	28
11.08.2023	1100 to 1101 hrs	00	01
	1230 to 1313 hrs	00	43
	1330 to 1336 hrs	00	06
TOTAL TIME SPENT IN THE CHAIR		16	30
Shri Rajendra Agrawal			
21.07.2023	1200 to 1213 hrs	00	13
24.07.2023	1200 to 1208 hrs	00	08
	1400 to 1402 hrs	00	02
25.07.2023	1400 to 1442 hrs	00	42
26.07.2023	1400 to 1439 hrs	00	39
28.07.2023	1200 to 1234 hrs	00	34
01.08.2023	1400 to 1410 hrs	00	10
	1500 to 1555 hrs	00	55
03.08.2023	1100 to 1118 hrs	00	18
	1400 to 1420 hrs	00	20
	1458 to 1810 hrs	03	12
04.08.2023	1200 to 1242 hrs	00	42
	1251 to 1415 hrs	01	24
08.08.2023	1409 to 1612 hrs	02	03
09.08.2023	1319 to 1411 hrs	00	52
10.08.2023	1412 to 1421 hrs	00	09
	1512 to 1657 hrs	01	45
TOTAL TIME SPENT IN THE CHAIR		14	08
Dr. Kirit P. Solanki			
20.07.2023	1400 to 1405 hrs	00	05
27.07.2023	1400 to 1438 hrs	00	38
	1500 to 1548 hrs	00	48

1	2	3	4
31.07.2023	1400 to 1450 hrs	00	50
02.08.2023	1400 to 1403 hrs	00	03
07.08.2023	1200 to 1203 hrs	00	03
	1400 to 1613 hrs	02	13
08.08.2023	1329 to 1409 hrs	00	40
09.08.2023	1411 to 1600 hrs	01	49
11.08.2023	1200 to 1206 hrs	00	06
TOTAL TIME SPENT IN THE CHAIR		07	15
Shri P.V. Midhun Reddy			
02.08.2023	1100 to 1115 hrs	00	15
07.08.2023	1613 to 1833 hrs	02	20
TOTAL TIME SPENT IN THE CHAIR		02	35
Shri Bhartruhari Mahtab			
08.08.2023	1612 to 1748 hrs	01	36
TOTAL TIME SPENT IN THE CHAIR		01	36
Smt. Rama Devi			
09.08.2023	1600 to 1701 hrs	01	01
TOTAL TIME SPENT IN THE CHAIR		01	01
Shri N.K. Premachandran			
10.08.2023	1326 to 1412 hrs	00	46
TOTAL TIME SPENT IN THE CHAIR		00	46
Shri Kodikunnil Suresh			
03.08.2023	1810 to 1836 hrs	00	26
TOTAL TIME SPENT IN THE CHAIR		00	26

**18. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE TWELFTH SESSION
OF SEVENTEENTH LOK SABHA**

Business	Time	Percentage of the total time taken
	Taken H. M.	
BILLS —		
(a) Government Bills	15 25	34.81
(b) Private Members' Bills	01 24	03.16
MATTERS UNDER RULE 377	00 16	00.60
QUESTIONS	02 12	04.97
MOTIONS —		
No-Confidence Motion under Rule 184	19 59	45.13
STATEMENTS —		
Rule 372 and Direction 73A	01 08	02.56
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	03 53	08.77
TOTAL	44 17	100